

placed tribals without any delay?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c). A draft National Policy for rehabilitation of Scheduled Tribes displaced under development projects is under active formulation with the Government of India.

[*English*]

**Priority List of Plots under Rohini Scheme**

5314. SHRI R L.P. VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether DDA has drawn up a priority list for allotment of plots to persons registered under the Rohini Scheme; and

(b) if so, the priority number upto which the registrants under each category have been allotted plots?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) Requisite information is as under.

<i>Category</i>	<i>Priority No. upto which allotment made</i>
<i>1</i>	<i>2</i>
Ews/Janta	870
LIG	1503
MIG	i) 945 for 90 sq.m. plot.
	ii) 2050 for 60 sq. m. plot.

**R.B.I. Report on Jute and Jute Industry**

5315. SHRI SANATKUMAR MANDAL: Will the Minister of TEXTILES be pleased to state:

(a) whether Government have examined the Reserve Bank of India's recent study of the Jute and Jute Industry;

(b) if so, its broad features; and

(c) Government's reaction thereto particularly its finding that the mills do not suffer from industrial sickness as such?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). The Study referred to is published in the Reserve Bank of India "Occasional Papers" (Vol. 10 No. 1 March 1989), titled "The Technical Efficiency of the Jute Mill Industry". This does not reflect the view of the Reserve Bank of India. It is only a research paper contributed to the aforementioned Journal.

The Author in his study has examined the data of 32 jute mills under various parameters, stating the reasons why efficiency in these mills is low.

Although it is not an official study the findings of this paper would definitely be of some advantage to the Government/Reserve Bank of India with reference to long term financing policies of jute industry.

[*Translation*]

**Export of Cotton**

5316. SHRI BHAUSAHEB PUNDLIK PHUNDKAR: Will the Minister of TEXTILES be pleased to state:

(a) whether Government of Maharashtra have approached Union Government for

grant of enhanced quota or export of cotton in view of bumper cotton crop in the State to ensure protection of interest of cotton growers regarding remunerative prices:

(b) if so, the details of the proposal; and

(c) the action taken/proposed by Government?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) Government of Maharashtra has sought an additional quota for the export of 3.00 lakh bales of cotton of staple length 24.5 mm and above for export during the 1989-90 cotton season.

(c) Government have released an additional quota for the export of 1.00 lakh bales of cotton of staple length 24.5 mm and above in favour of the Maharashtra State

Cooperative Cotton Growers Marketing Federation Ltd. taking the total export quota allotted to it to 2.80 lakh bales.

**Carpet weaving Training Centres In Uttar Pradesh and Rajasthan**

5317. SHRI RAJVEER SINGH: Will the Minister of TEXTILES be pleased to state:

(a) the number of centres functioning under carpet weaving training scheme in Uttar Pradesh and Rajasthan;

(b) the number of training centres which are in operation and those which have lying closed down separately; and

(c) the steps taken to reopen the closed training centres?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (b). The information is as under:

<i>Name of the State</i>	<i>Total No. of Centres</i>	<i>No. of Centres in Operation</i>	<i>No of centres lying defunct</i>
1	2	3	4
i) Uttar Pradesh	182	145	37
ii) Rajasthan	13	9	4

(c) The following steps have been initiated to reopen the closed training centres:

- i) New Locations and buildings have been identified.
- ii) New trainees have been enrolled
- iii) Stipend rates for the trainees have been raised.
- iv) Arrangements have been made to supply required quantity of yarn for

these centres.

- v) Action has been taken to regularise the services of the Instructor/Assistant Instructor working in the Carpet Scheme.

[English]

**Recognition of Medical Degree Awarded by Universities in Africa**

5318. DR. BIPLAB DASGUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: